

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5081
ANSWERED ON:27.04.2010
OVERSIGHT MECHANISM FOR INTELLIGENCE AGENCIES
Tewari Shri Manish

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to subject the Intelligence Agencies to legislative oversight so as to bring in an element of outside accountability therein;
- (b) if so, the details thereof;
- (c) whether the Government has set up any internal working group to study and suggest the formulation of a legal framework and legislative architecture to put all intelligence agencies on a sound legal footing;
- (d) if so, the details thereof;
- (e) the details of oversight mechanisms in place to ensure that intelligence does not become a tool to confirm and affirm a Government policy;
- (f) whether the Government proposes to publish an authorised history of the Intelligence Bureau as the United Kingdom has done with M15 entitled 'The Defence of the Realm';
- (g) if so, the details thereof; and
- (h) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a) & (b): No such proposal is under consideration in the Ministry of Home Affairs.
- (c) & (d): A Group of Officers was constituted to examine the recommendations contained in Eighth Report of Administrative Reforms Commission (ARC) titled "Combating Terrorism".
- (e): The intelligence agencies report to the concerned Ministry/Department. These Ministries/Departments, in turn, are responsible and accountable to the Parliament.
- (f) to (h): No such proposal is under consideration of the Ministry of Home Affairs.